

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207
CP(IB)/258(AHM)2022

Proceedings under Section 10 IBC

IN THE MATTER OF:

Byindia Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aditya Raval, Adv. a.w Ms. Nitu Chaturvedi, Adv.

For the Respondent : Ms. Hirva Dave, Adv. for PNB

For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Ld. Counsel for PNB appeared and waive notice. Ld. Counsel for PNB is directed to file reply within one-week.

List for further consideration on 04.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)